

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: E-INFRASTRUCTURE AND ENTERTAINMENT (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 07-04-2022; List of Stakeholders as on Date: 17-06-2022; Name of IP: Mr. Ravindra Beleyur; Process Number: 1; Last 5 digitof registration number: 10368

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				726874				NA
2	Liquidation costs incurred till date				132320				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	6	177589970	2	14866600	4		162723370	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	862584138	1	730146790	0	0	132437348	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	1027718246	12	919462280	3	0	108255967	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	24181083	2	4800000	2	0	19381083	Annexure 9
Total		26	2092073437	17	1670134864	9	0	422797768	